

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3462
ANSWERED ON:01.12.2010
HERITAGE CITY
Ramshankar Dr.

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India proposes to declare a certain part of Ahmedabad as 'Heritage City';
- (b) if so, the details thereof;
- (c) whether the proposal to declare Agra as 'Heritage City' is pending with the Government;
- (d) if so, the details thereof; and
- (e) the time by which Agra city is likely to be declared as Heritage City?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY)

- (a) No, Sir. There is no provision in the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 for notifying any city, as 'Heritage City'.
- (b)to(e) Do not arise.